

IN THE CENTRAL ADMINISTRATIVE TRIAUNAL  
AHMEDABAD BENCH

NO  
Termination

3

O.A. No/400/90  
T.A. No.

DATE OF DECISION 15-3-1993

Suresh A. Macwan Petitioner

Mr. J. J. Yajnik Advocate for the Petitioner(s)

Versus

Union of India Respondent

Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. N.B. Patel : Vice Chairman

The Hon'ble Mr. V. Radhakrishnan : Admn. Member

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

NO

(4)

Suresh A. Macwan,  
c/15, Staff Quarters,  
Chest Clinic Hospital,  
PO Kubernagar,  
Ahmedabad.

....applicant

Serving under Sports Authority of India,  
Netaji Subhas Western Centre,  
Gandhinagar.

(Advocate : Mr.J.J.Yajnik)

versus

Union of India, to be served through  
The Director,  
Sports Authority of India,  
Netaji Subhas Western Centre,  
Gandhinagar,  
Gujarat.

...respondent

ORAL ORDER

O.A./400/90

Date : 15-3-1993

Per : Hon'ble Mr.N.B.Patel,

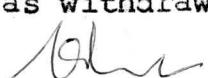
Vice Chairman

Mr.J.J.Yajnik, advocate for the applicant.

Mr.J.J.Yajnik for the applicant

seeks permission to withdraw the application.

Permission is granted. The application is disposed of as withdrawn. No order as to costs.



(V.RADHAKRISHNAN)  
Admn. Member



(N.B.PATEL)  
Vice Chairman